

**Shri Jawaharlal Nehru:** I know. I do not remember having seen it. So far as we are concerned, apart from reinforcing troops, there are no troops, so far as I know, on the Daman frontier. They are the police people.

**Shri Tangamani:** The other day, the hon. Prime Minister informed the House of such similar incident on the 14th and 15th. The press reports say that throughout August, such incidents have been mounting. In view of the seriousness of this, may I know whether Government will approach the Portuguese Government through the Egyptian Government which promised to extend their good offices?

**Mr. Speaker:** That is a suggestion for action.

**Shri Jawaharlal Nehru:** I do not quite understand, Sir, having approached the Portuguese Government for what I have to do. What am I to do?

Some Hon. Members rose—

**Mr. Speaker:** There have been enough questions about this matter.

#### WRITTEN ANSWERS TO QUESTIONS

##### General Agreement on Tariffs and Trade

\*1490. **Shrimati Tarkeshwari Sinha:** Will the Minister of Commerce and Industry be pleased to state whether Government have invited suggestions for modifications of various concessions under the General Agreement on Tariffs and Trade, which is expiring on the 31st December 1957 from the representatives of trade organisations in the country?

**The Minister of Industry (Shri Manubhai Shah):** Yes, Sir.

##### Pilot Sections in Ministries

\*1510. **Shri Morarka:** Will the Prime Minister be pleased to refer to the Third Annual Report of the O. & M. Division (page 14) regarding the Pilot Sections in Ministries and state:

(a) whether Government have been able to assess the results achieved

both qualitatively and quantitatively of this scheme;

(b) if so, what are the conclusions reached; and

(c) whether it is proposed to continue this experiment beyond August, 1957?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) to (c). An assessment of the results made recently showed that the experiment has, on the whole, justified expectations regarding improvement in the speed as well as in the quality of the work done. As, however, the successful working of the new type Sections depends largely on the quality of Section Officers manning them, it will not be possible to extend the experiment to any large extent until officers of the requisite calibre become available in sufficient number as a result of measures separately taken for the purpose. These measures include direct recruitment of larger number at the Section Officer's level through open competitive examinations and also an increase in the numbers promoted to the grade of Section Officer on the basis of competitive examinations for departmental candidates. Steps are also being taken to improve the arrangements for training. Meanwhile, the experiment will be continued on the same scale as at present and the results assessed periodically.

##### Per Capita Income

\*1511. { **Shri Dinesh Singh:**  
**Shri Raghunath Singh:**  
**Shri R. S. Lal:**

Will the Prime Minister be pleased to state:

(a) whether his attention has been drawn to the comments made by the Chief Minister of Uttar Pradesh, on the 12th August, 1957, on his answer to Starred Question No. 743 in the Lok Sabha, on the 9th August, 1957, concerning per capita income; and

(b) if so, will the position be clarified?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes.

(b) The answer given on the 9th August, 1957, was intended to indicate the States which had tried to work out estimates of per capita income and the results thereof. The figures given in the statement laid on the Table of the House were in terms of "current" prices. They served to show the actual incomes of different states at the prices prevailing during the periods to which the estimates refer. They were not intended to show the trends of income at "constant" prices over time, in a particular State. The Chief Minister of Uttar Pradesh, in the U.P. Vidhan Sabha on the 12th August, 1957, gave figures of per capita income of his State at "constant" prices. These were correct for that purpose. The Chief Minister did not question the figures given in the Lok Sabha previously, which were in terms of "current" prices.

A statement showing the per capita income of U.P. at "current" as well as "constant" prices, is placed on the Table of the House [See Appendix IV, annexure No. 63]. Both these sets of figures were compiled and published by the State Government. They serve, however, different purposes.

It will be observed that at "constant" prices, the per capita income of Uttar Pradesh in 1948-49 was 249.4 and in 1954-55 it was 276.7.

#### Industrial Estates in Marathwada (Bombay)

\*1512. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state whether any Industrial Estates are proposed to be established in the five districts of Marathwada (Bombay)?

The Minister of Industry (Shri Manubhai Shah): Yes, Sir; one Estate at Nanded.

#### Cauvery Valley Paper Mills Ltd., Mysore

\*1513. Shri Siddiah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government are aware that the Cauvery Valley Paper Mills Ltd. in Mysore District is under compulsory liquidation;

(b) whether the Government of Mysore have represented to the Union Government to give financial assistance to revive the mills; and

(c) if so, the action taken in the matter?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir; this concern is understood to be under liquidation.

(b) and (c). The Government of Mysore approached the Union Government to provide financial assistance to revive the Mills, but after considering all relevant factors, it was not found possible to accede to the request. However, an endeavour is being made to get a suitable industrialist interested in this concern.

#### Disarmament Sub-Committee

\*1514. { Shri D. C. Sharma:  
Shri M. R. Krishna:  
Shri Mahanty:  
Pandit M. B. Bhargava:  
Shri Harish Chandra  
Mathur:  
Shri Hem Barua:

Will the Prime Minister be pleased to state whether India in a written request had asked the Five-Power Disarmament Sub-Committee to hear India's views on Disarmament?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon): Yes, Sir. The General Assembly passed a resolution about two years ago suggesting that the Disarmament Commission should consider various proposals, including those made by